

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Dated: 07.02.2020**

**NOTICE**

Take notice that the following matters listed on 10.02.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No. 40 of 2020 in Comp. App (AT) No. 271 of 2017	Pankaj Khandelia & Anr. Vs. Khandelia Oil and General Mills Ltd. & Ors.	Manisha Chaudhary	Rohit Sharma
<b>2.</b>	Competition. App. (AT) No. 78 of 2019	Jaiprakash Associates Ltd. Vs. Competition Commission of India & Anr.	Ruchi Khanna	Ranjan Sardana

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By Order

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Registrar